

Station Director as Officer-in-Charge of AIR Stations of the Capital in States

499. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have issued directives that the Station-Director will be the Officer-in-Charge at all AIR Stations of the capitals of the States;

(b) whether the said direction is not followed at AIR Station, Jaipur; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) to (c). As per normal practice followed by the Directorate-General of All India Radio, Station Directors of All India Radio Stations in capitals of States and Union Territories are declared as 'Head of Office'. However, due to administrative reasons, the Station Engineer in All India Radio, Jaipur has been declared as 'Head of Office'.

Navchetna Sansthan at Varanasi, U.P.

500. SHRI SHIV SHARAN VERMA: Will the Minister of WELFARE be pleased to refer to unstarred question No. 4427 dated August 26, 1991 and state:

(a) whether the enquiry report has since been received from the State Government; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

(b) Does not arise.

Microwave System in U.P.

501. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the places where small and big telephone exchanges are functioning in Pauri, Chamoli and Dehradun districts of Uttar Pradesh;

(b) the number of exchanges out of these which are connected with microwave system;

(c) whether the Government have received proposals to connect some other exchanges including kanshket also with this system; and

(d) if so, the names of the exchanges for which proposals have been received and the action likely to be taken by the Government in this regard?

DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The statement is laid on the Table of House as Statement.

(b) Six, Nos. of exchanges are connected, with radio system.

(c) & (d). The following proposals for connection with radio system, were received last year.

1. Pauri
2. Lansdown
3. Kotdwar
4. Gopeshwar

Of these, Pauri, Lansdown and Gopeshwar have already been connected. Kotdwar will be covered this year. Kanshket is not included.

STATEMENT

(a) *District Pauri:*

Agrora

Burwakhali

Dogadda

Kanskhet

Kot

Kotdwar

Lansdwon

Naogaon Khal

Pabu

Pauri

Chamoli

Satpuli

Srinagar

Syonshi

(b) *District Chamoli:*

August Muni

Badrinath

Chamoli

Gairsain

Gauchar

Ghat

Guptkashi

Joshi Math

(c) *District Dehra Dun.*

Chakrta

Cleman Town

Dak Pathar

Dehra Dun

Doiwala

Gujrara

Herbertpur

Kalsi

Koti

Lakhwar

Lalkapur

Mussoorie

Nathuwala

Prem Nagar

Raipur

Raiwala

Rajpur

Rani Pokhri

Rishikesh

Sahaspur

Sahya

Setkui

Shyam Pur

*District Chamoli**District Dehradun*

Karan Pryag

Vikas Nagar

Nand Pryag

Pipal Koth

Pokhri Nag Nath

Tharali

Tilwara

Kedarnath

Rudra Pryag

Okhlmath

Narain Bazar

Air Station, Hamirpur (Himachal Pradesh)

502. PROF. PREM DHUMAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to inaugurate the AIR Station under construction at Hamirpur (Himachal Pradesh);

(b) if so, by when; and

(c) the reasons for delay in constructing the said AIR Station?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) Yes, Sir.

(b) The Radio Station at Hamirpur In Himachal Pradesh is likely to be technically ready by the end of 1992. Thereafter, the Station can be commissioned, only when the minimum essential staff required for opera-

tion and maintenance is actually in position.

(c) The delay in construction of the Station is attributed to the time involved in taking over the site from the State Government, settlement of price thereof, construction of approach Road, and problem in the awarding of contract.

[English]

Arrest of ULFA Militants

504. SHRI LAETA UMBREY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of ULFA militants arrested after the Army have been called under Operation Rhino;

(b) the quantity of arms and ammunition and the value of such seizures;

(c) the number of ULFA militants arrested from the neighbouring States; and